Declaration of Assets and Liabilities

Year 2022-23

I, MADHAWI KUMARI, son/daughter/wife of RAJEEV KUMAR aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Şelf	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	2000/-	RAJEEX KUMAR	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 5000/-	B01 5000/-	NIL	NLL	NLL.
(ill)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NLC	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	13889	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	scooty 2 wheeler	MOtorbike Zwheeler	MIL	NIL	MIL
(vI)	Jewellery (give details of weight and value)	50gm Gold 500gm	nold	NTC	NIC	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIE
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIT	NIL	NIC
(v)	Others (such as interest in property)	NIL	NIL	NLL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	NIL	
<u> </u>	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	MIL	1812	

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIC
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DQWPK8221C	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NTT	NEL
	(iii) Sales Tax [Only in case of proprietary business]	HIL	NIL
	(iv) Property Tax	NIL	NIC

Personal Detail

GPF/CPF/PRAN No.	2-	110195365688
Gender	:-	F (M/F)
Date of Birth	:-	1 5 0 9 1 9 9 L (DD/MM/YYY)
Class/Group	;-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	SAMASTIPUR

Signature Mashawi Kensxoci Name of Employee: MADHAW1 KUMARI

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Place: PATNA

Date: 03.02.2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.